

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF COASTGLOBAL SYSTEMS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Coastglobal Systems Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/02/2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC- Pune
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900PN2019PTC182303
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	S No 6 /1-2-3, FL A3 704, Ganga Panama, Pimple Nilakh, Pune, Maharashtra, India, 411027
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19/11/2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CS Mandar Wagh Address registered with IBBI: Flat no. C-1302, Grandstand Trinity, Service Road from Vedbhavan to Warje, Pune Bangalore Highway, Near Chandani Chowk, Pune 411038 Address for communication: C/o. Anand Chaitanya Corporate Legal Advisors LLP, 505, 4th Floor, Venture, Above Mc'Donald's Paud Road, Bhusari Colony, Pune 411 038 Email Id: mandar.wagh@anandchaitanya.com Contact: 9822844488 Registration No: IBBI/IPA-002/IP-N00450/2017-18/11276
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19/12/2024

Notice is hereby given that the Coastglobal Systems Private Limited has commenced voluntary liquidation on 19/11/2024.

The stakeholders of Coastglobal Systems Private Limited are hereby called upon to submit a proof of their claims, on or before 19/12/2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Pune
23/11/2024

CS Mandar Wagh

Liquidator

Registration No.-IBBI/PA-002/IP-N00450/2017-18/11276

AFA No. AA2/11276/02/311225/203640 Valid upto 31/12/2025